



The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

No. of Parts.	Annual Subscription without postage.	Annual Subscription with postage.
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Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack"

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for, unless the order distinctly states that it is to be continued until further instructions.

All Notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council printed in separate pamphlet form are available for sale at the office of the Secretary to the Orissa Advisory Council, Cuttack.

Rs. as.

Price of single copy 0 4

WANTED

For the office of the Assistant Director of Veterinary Services, Orissa, a correspondence clerk on Rs. 50—3—65. Preference will be given to a graduate having previous office experience in correspondence and accounts work. Apply to the undersigned before 30th September 1936 with certificates and proof of domicile or birth in Orissa.

N. CHATTARJI,

*Assistant Director of
Veterinary Services, Orissa.*

CUTTACK: 8th September 1936.

[3—2—25-9-1936.]

WANTED

For the office of the Superintendent, District Jail, Berhampur, a temporary clerk on Rs. 30 a month. The candidate should have passed the S. S. L. C. or Matriculation with typewriting qualification. He should either be a native or domiciled in the Province of Orissa.

C. A. MARTIN, I.M.D.,

*Superintendent, District Jail,
Berhampur.*

BERHAMPUR: 4th September 1936.

[2—2—18-9-1936.]

PUBLIC SERVICE COMMISSION
(INDIA).

Applications are invited for a post of District Medical Officer for State-managed Railways in India to be recruited under the regulations contained in notification no. E. 36. R. C. 12, dated the 3rd September 1936, published in the *Gazette of India*, dated the 5th September 1936. (2) Candidates must be domiciled in India and must have qualifications registrable under the Medical Acts in force in Great Britain and Northern Ireland, or have a medical degree of a British Indian University. (3) Government servants eligible to apply if permitted by their Departments. (4) Canvassing, in any form, will disqualify a candidate. (5) Last date for receipt of applications 5th October 1936. Prescribed application forms and further particulars may be obtained from the Secretary, Public Service Commission, Simla. Applicants for forms must mention the name of the post.

H. HAMILI,

Secretary, Public Service Commission.

SIMLA: 3rd September 1936.

IN THE COURT OF THE MUNSIF AT
BHADRAK.

O. S. NO. 300 OF 1936, CLASS I.

Sidharath Senapaty and another—*Plaintiffs,*
versus

Hari Mallik and 8 others—*Defendants.*

NOTICE.

Whereas Sidhanath Senapaty and another of Khadisingha, police-station Bhandari-pokhari, district Balasore, have filed the abovementioned suit in this Court for declaration of their right to and confirmation of their possession of the undermentioned two plots which have been recorded as Sarbasadharan Rasta in the last settlement on the allegation that the said plots are a portion of their ancestral lands and are not public pathway nor at present so used as recorded, any one wishing to join in the suit may do so by the 5th October 1936 to which date the suit stands adjourned for settlement of issue.

Description of the land in suit.

Pargana Jajpur, tauzi no. 3251, mahal Khadisinga, village Khadisinga, plot 552 out of which .027 acre has been claimed and the entire plot no. $\frac{552}{1078}$.

Given under my hand and the seal of the Court this the 12th day of September 1936.

M. A. BEG,

Munsif of Bhadrak.

BHADRAK: 12th September 1936.

OFFICE OF THE EXECUTIVE ENGINEER,
MAHANADI DIVISION.

NOTICE.

Applications are called for the post of Mechanical Foreman in Jobra Canal Workshop, Cuttack, on Rs. 60—5/4—80 per month in Work Charged Establishment subject to annual approval.

Applicants must have passed the Subordinate Engineering Service Examination with mechanical qualifications and preferably had experience as Mechanical Foreman.

Age between 22 and 30 years.

Applications should reach the undersigned before 1st October 1936. Original testimonials should not be sent unless called for.

J. SHAW,

*Executive Engineer,
Mahanadi Division.*

CUTTACK: 12th September 1936.

[2—1—25-9-1936.]

IN THE COURT OF THE DISTRICT
JUDGE AT CUTTACK.

ORIGINAL SUIT NO. 2 OF 1935.

(1) Abdul Raheman H. M. Patel and (2) A. Shakur Mahammad Ayub, of Buxi Bazar, Cuttack—*Plaintiffs*,*versus*(1) Maulavi Kasim Abba, (2) Musa Ibrahim and (3) Ismail Kadardina, of Buxi Bazar, Cuttack—*Defendants*.

NOTICE.

Whereas the Wakf made by Abdulla Kadar-dina in respect of a house situated in Buxi Bazar, Cuttack, has been declared to be a trust created for public purposes of a religious and charitable nature, and whereas the defendant no. 1 has been removed from the Secretaryship and all the three defendants from the membership of the committee of management of the said Wakf, and whereas it is necessary to appoint three other members of the Memon community to be the members of the committee in place of the defendants, the members of the said Memon community residing in the

town of Cuttack are called upon to nominate and submit three suitable names to this Court by the 26th of October 1936.

A. N. BANARJI,
District Judge.

CUTTACK: 10th September 1936.

WANTED

For the office of the District Veterinary Officer, Berhampore, a clerk on Rs. 30 per mensem, temporarily till the end of February 1937.

The selected candidate will have to join duty positively on the 1st October 1936.

None but Oriyas or domiciles of Orissa need apply.

A. L. N. SOMAYAJULU,
District Veterinary Officer.

BERHAMPORE: 13th September 1936.